

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/129/2013**

**Date : 01.10.2013**

In terms of the Government Order No.F.26(12)Nyaya/2009 dated 03.05.2010 and pursuant to Govt. Order No.F.19(9)Nyay/2011 dated 31.01.2012 & Gazette Notification dated 14.09.2013 (revision of effective strength of DJ Cadre), the following officers of District Judge Cadre are hereby granted **SUPER TIME SCALE** of pay in District Judge Cadre i.e. Rs.70,290-1540-76,450 with effect from the date mentioned against their names :-

S. NO.	NAME OF OFFICERS <u>SARVA SHRI / MS./SMT. :</u>	DATE FROM WHICH GRANTED	REMARKS
1	G.R. MOOLCHANDANI	21.01.2013	
2	PAWAN N. CHANDRA	21.01.2013	
3	HARI RAM JAT	21.01.2013	SINCE RETIRED
4	K.B. KATTA	21.01.2013	
5	DR. B.M. BANSAL	01.04.2013	
6	ANIL KUMAR GUPTA	01.04.2013	
7	MAHENDRA KUMAR AGARWAL	01.04.2013	SINCE RETIRED
8	SATISH KUMAR SHARMA	01.04.2013	
9	SHOBHA CHOUDHARY	01.04.2013	
10	RADHA MOHAN CHATURVEDI	01.04.2013	
11	R.S. KULHARI	01.04.2013	
12	VISHNU DUTT SHARMA-I	01.05.2013	
13	ATUL KUMAR CHATTERJEE	01.07.2013	
14	V.K. GOSWAMI	01.07.2013	
15	CHANDRA BHAN	01.08.2013	

BY ORDER,

  
17/10/13  
REGISTRAR GENERAL